

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(APPELLATE JURISDICTION)**

**APPEAL NO. 292 OF 2014 &  
IA NO. 25 OF 2015, IA NO. 216 OF 2016,  
IA NO. 419 OF 2017 & IA NOS. 547 & 548 OF 2018**

**Dated: 26<sup>th</sup> July, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. B.N. Talukdar, Technical Member (P&NG)**

**In the matter of :**

**Gujarat Gas Company Ltd. .... Appellant(s)**

**Vs.**

**Petroleum & Natural Gas Regulatory Board & Anr. ....Respondent(s)**

Counsel for the Appellant(s) : Mr. Ramji Srinivasan, Sr. Adv.Ms.  
Raveena Dhamija  
Mr. Yashaswi Kant  
Mr. Nikhil Ramdev

Counsel for the Respondent(s) : Ms. Sonali Malhotra for R-1  
  
Mr. GopalJain, Sr. Adv.  
Mr. Partitosh Goel  
Ms. Iti Agarwal  
Ms. Saroj Bala for R-2

**ORDER**

We have heard learned counsel for the appellant at length today.

List the matter for further hearing on **09.08.2019.**

**(B.N. Talukdar)  
Technical Member (P&NG)**

**(Justice Manjula Chellur)  
Chairperson**

Bn/kt